

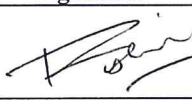
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

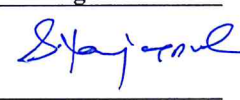
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 101/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Samkit Bio Farms Samkit Bio Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RISHABH GUPTA	Adv.	adv. rishabhgupta @ gmail.com 9300264668	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Raju Reddy	Advocate	raj@cegalaw.in 9704772200	

ORDER

Learned counsel Mr. Rishabh Gupta present for Petitioner and
Learned counsel Mr. S. Rajagopalan present for Respondent.

Heard arguments of both sides' counsels.

Both sides' counsels shall file their written arguments within
one week.

List the matter on 02.08.2018.


MEMBER JUDICIAL